

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:4490  
ANSWERED ON:07.09.2012  
IRREGULARITIES IN IHM  
Nishad Capt.(Retd.) Jainarayan Prasad

**Will the Minister of TOURISM be pleased to state:**

- (a) whether a number of irregularities were committed regarding attendance of boys in the semester exams, 2012 of Institute of Hotel Management (IHM) PUSA, New Delhi and a number of students were deprived from appearing in the examination as a result of which their entire one year got wasted;
- (b) if so, the details thereof;
- (c) whether not providing the attendance information to students of aforesaid institute over the internet amounts to violation of attendance transparency;
- (d) whether the students do not get adequate quantity of food due to corruption prevailing in the mess section of the aforesaid institute; and
- (e) the action taken by the Government in aforesaid matters?

**Answer**

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHA)

(a)&(b): No irregularities have been found committed regarding attendance of students in Semester Exams of 2012 at Institute of Hotel Management, Catering and Nutrition, Pusa, New Delhi.

(c): Although attendance is not provided on the inter-net, the students/parents are informed about short attendance in various ways such as; explaining the attendance rules to the students at the time of their induction, conducting seminars on the attendance rules, making rules available on the website of the Institute as well as of National Council for Hotel Management and Catering Technology (NCHM&CT), displaying attendance record on the notice board every month and sending letter to the students' residential address informing about shortage of attendance.

(d): Students get adequate quantity of food which is prepared by themselves as part of their course curriculum and the quality of the food and its distribution being checked by the Faculty on regular basis.

(e): NCHM&CT was directed to conduct an inquiry into the alleged irregularity of the attendance of a student in the Institute. The Council examined all records and procedures in detail and no irregularities were found.